

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**MONDAY, THE SIXTH DAY OF JANUARY
TWO THOUSAND AND TWENTY FIVE**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO**

INCOME TAX TRIBUNAL APPEAL NO: 234 OF 2013

Income tax Tribunal Appeal under Section 260-A of the Income tax Act, 1961, against the order of the Income Tax Appellate Tribunal, Hyderabad "A" Bench, Hyderabad in ITA No. 962 / Hyd/ 2011 for Assessment Year 2004-05 dated 02-04-2012 preferred against the order of the Commissioner of Income Tax (Appeals), Vijayawada dated 21-03-2011 in Appeal No. 200/CIT(A)/Tr/VJA/10-11 preferred against the order of the Income Tax Officer, Ward-7(1), Hyderabad dated 31-12-2009 in PAN/GIR No. ALIPP7187J.

Between:

The Commissioner of Income Tax –VI, Hyderabad

...APPELLANT

AND

Banda Reddy Pingali, 10-2-289/73, Shanthinagar, Hyderabad.

...RESPONDENT

**Counsel for the Appellant: Ms. B. Sapna Reddy, Junior Standing Counsel
representing Sri J.V. Prasad, Senior SC for I.T. Department.**

Counsel for the Respondent: SRI K. VASANTKUMAR

The Court delivered the following Judgment:

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

INCOME TAX TRIBUNAL APPEAL No.234 of 2013

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Ms. B.Sapna Reddy, learned Junior Standing Counsel representing Mr. J.V.Prasad, learned Senior Standing Counsel for Income Tax Department for the appellant.

2. Learned counsel for the appellant seeks leave of this Court to withdraw the appeal in the light of the Circular No.09/2024, dated 17.09.2024, with the liberty to revive the same in case the subject matter of the appeal falls in any of the exceptions provided in the Circular No.5/2024 dated 15.03.2024.

3. Accordingly, the appeal is dismissed as withdrawn in terms of the liberty as prayed for.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

Sd/- A.V.S.S.C.S.M. SARMA,
JOINT REGISTRAR

//TRUE COPY//


SECTION OFFICER

To

1. The Income Tax Appellate Tribunal, Hyderabad "A" Bench, Hyderabad
2. The Commissioner of Income Tax (Appeals), Vijayawada
3. The Income Tax Officer, Ward-7(1), Hyderabad
4. One CC to Sri J.V. Prasad, ^{Senior} Standing Counsel for Income Tax Department (OPUC)
5. One CC to Smt. K. MAMATA CHOUDARY, Senior Standing Counsel for Income Tax Department, [OPUC]
6. One CC to SRI. K. VASANTKUMAR, Advocate [OPUC]
7. Two CD Copies

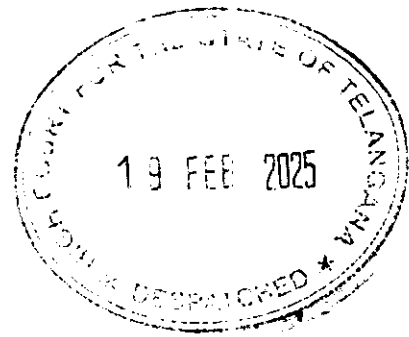
kul



HIGH COURT

HCJ & JSRJ

DATED:06/01/2025



JUDGMENT

ITTA.No.234 of 2013

DISMISSING THE ITTA

AS WITHDRAWN.

9
11/02/25
lex